

HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU
(Through Video Conference)

Bail App No. 75/2020
CrIM No. 409/2020
CrIM No. 408/2020

Royal Singh

.....Applicant (s)

Through :- Mrs. Monika Kohli, Advocate
(on Video Call from residence in Jammu)

V/s

UT of J&K Jammu

.....Non-applicant (s)

Through :-

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER
05.06.2020

List before some other Bench on 08.06.2020.

(RAJNESH OSWAL)
JUDGE

Jammu
05.06.2020
(Muneesh)